

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 5791
TO BE ANSWERED ON 30.03.2026

Funds sanctioned under GIM

5791. SHRI JASWANTSINH SUMANBHAI BHABHOR:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government is making special efforts to bridge the gap in plantation targets under the National Mission for a Green India (GIM) in the forest areas of Dahod, specifically for the period between 2015 and 2025 and if so, the details thereof;
- (b) the total amount of funds sanctioned so far under the Nagar Van Yojana for the urban and semi-urban areas of the Dahod Lok Sabha Constituency; and
- (c) whether the Government proposes to increase the number of air quality monitoring stations in regions, like Dahod to achieve the target of a 40 per cent reduction in PM10 emission by the end of 2026 and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI KIRTI VARDHAN SINGH)

- (a) The National Mission for a Green India (GIM) is one of the nine Missions under the National Action Plan on Climate Change (NAPCC) and aims to protect, restore and enhance forest and tree cover while contributing to climate change mitigation and adaptation through plantation and ecosystem restoration in identified landscapes. Under GIM, activities are undertaken based on the approved Perspective Plans and Annual Plans of Operation submitted by the respective States and approved by the National Executive Council. The State of Gujarat has not submitted the Perspective Plan under GIM and also no specific proposal for bridging plantation gaps in Dahod district for the period 2015-2025 has been received by the State Government.
- (b) The Ministry is implementing Nagar Van Yojana (NVY) which envisages developing 600 Nagar Vans and 400 Nagar Vatikas in the country during the period of 2020-21 to 2026-27 with an objective to significantly enhance the tree outside forests and green cover, enhancement of biodiversity and ecological benefits to the urban and peri-urban areas apart from improving quality of life of city dwellers. Based on the proposals submitted by State Government, the Ministry releases funds from National Authority of CAMPA to cover mainly the cost of fencing, soil- moisture conservation measures & related activities, administrative activities, plantation and maintenance. The Ministry, so far, has not received any proposal from State Government for the urban and semi-urban areas of the Dahod Lok Sabha Constituency.

(c) The Central Pollution Control Board (CPCB), in collaboration with State Pollution Control Boards (SPCBs), operates the National Air Quality Monitoring Programme (NAMP) for monitoring ambient air quality across the country. Installation of new air quality monitoring stations is undertaken based on population, pollution levels, and feasibility in consultation with the concerned State Government. Presently, air quality monitoring is carried out by Central Pollution Control Board (CPCB) and State Pollution Control Boards (SPCB) in 551 cities in the Country including Dahod. However, expansion of monitoring infrastructure is a continuous process and is taken up as per requirement and availability of resources.
